

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 136 of 2013

Dated : 18th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

NTPC Ltd. ... Appellant(s)
Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : **Mr. M.G. Ramachandran**
Ms. Poorva Saigal
Ms. Anushree
Mr. Avinash Menon

Counsel for the Respondent (s) : **Mr. Pradeep Misra**
Mr. Manoj Kr. Sharma for R-2
Mr. Alok Shankar for TPDDL
Mr. R. B. Sharma for R.7

ORDER

We have heard the learned counsel for the parties for some time.

Written Submissions have been filed by the Respondent No.2.

The learned counsel for the Appellant seeks some time to file the comprehensive Written Submissions. Accordingly, he is directed to file the same on or before 10.01.2014 after serving copy on the other side.

Post the matter for further hearing on **17.01.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/pr